

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1043/2015

Dated Wednesday, the 27th day of November, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

M.Chidambaram,

S/o. Mr. Muthurathinam,

No. 2/237, Kalvinagar, Rajambadi,

Madurai 625021.

....Applicant

By Advocate M/s. T. Ramkumar

Vs

1.The Union of India,

Department of Posts, rep by its Director,

New Delhi 110001.

2.The Director General of Postal Department,

Head Quarters, New Delhi 110001.

3.The Post Master General,

Chennai City Region,

Tamil Nadu Circle, Chennai 600002.

4.The Post Master General,

South Region,

Chokkikulam, Madurai 625014.

5.The Senior Superintendent of Post Offices,
Madurai Division, Madurai 625002.

6.The Assistant Director General,
Ministry of Communications & IT,
Department of Posts,
Dak Bhavan, New Delhi.Respondents

By Advocate Mr. Su. Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, there is no representation for the applicant or his counsel. The applicant's counsel was not present on the earlier occasion also. It seems that even though the matter is posted under the caption "For Dismissal", neither the applicant nor the counsel for the applicant is present which shows that the applicant is not interested in prosecuting the case.

2. Accordingly, OA is dismissed for default.

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

27.11.2019